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NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 30/14	TP 61/16	Hearing	397/398	D S Kumar @ Sreyam Kumar Vs. M/s. Jain Projects & Realty Developers P. Ltd. & 5 Ors.

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SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE		
1,	JAYAKUMAR N.D.	Respondent	D There of		
	9448075480		8. Ll QQ'		
2.	Raghusam Cadan	lai fetitioner	and .		

<u>ORDER</u>

Counsel for petitioner is present. Counsel for respondent is also present. Both the counsels reported that matter is under talks of compromise between the parties and requested adjournment. List it on 22/09/2017. Further counsels are directed to direct the parties to be present in the Tribunal on 22/09/2017.

MEMBER(J)

MEMBER(T)